

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) No.440/KB/2017

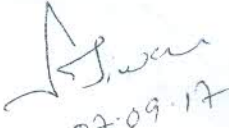
Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th September 2017, 10.30 A.M

Name of the Company		Agarwal Coal Corporation Pvt.Ltd. -Vs- Impex Ferro Tech Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S.K Tiwari Adv.
2. Ajay Dubey, Representative of Lehman

Lehman


07.09.17

(2)

07-09-2017 – CP(IB) No.440/KB/2017 – Agarwal Coal Corporation Pvt. Ltd. Vs.
Impex Ferro Tech Ltd.

ORDER

The Ld. Lawyer on behalf of the Operational Creditor is present.

From the side of the Corporate Debtor, the Ld. Lawyer, namely, Shri Aniruddha Dutta, is present, though he has not filed any Vakalatnama, and submitted that in due course, he is going to file the Vakalatnama along with Board resolution.

Fixing 13-09-2017.


MANORAMA KUMARI
MEMBER (J)